NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) SR No. 4190/7//HDB/2017
NAME OF THE COMPANY	VBC Industries Limited
NAME OF THE PETITIONER(S)	IFCI Limited
NAME OF THE RESPONDENT(S)	VBC Industries Limited
UNDER SECTION	Sec 7 Of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. B. Sajith	Adw.	9908011277	say Ohn

Counsel for Respondent(s):

Designation	E-mail & Telephone No.	Signature
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	Designation	Designation E-mail & Telephone No.

Heard Mr.V.K.Sajith, learned counsel for the Petitioner is requesting to grant time to comply with the objections. Post the case on 27.11.2017.

Member (Technical)

Member (Judicial)